


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 321/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Sunil Beriwal-Vs-Bhootnath Consultancy Pvt Ltd | |
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

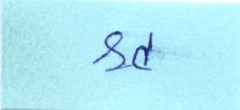
1. *M. K. Singh, Adv**Operational creditor* 

ORDER

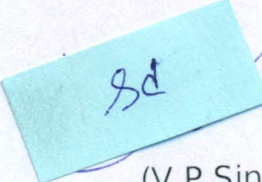
Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor has made a request for adjournment. Prayer is allowed.

List it on 14/02/2018 for admission.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)